Government to set up benches of High Courts by implementing the recommendations of Jaswant Singh Commission in order to provide cheap and handy justice to the litigants.

(vii) Need to provide more funds to Rajasthan Government for relief operations in drought affected areas of Bikaner district, Rajasthan

SHRI MANPHOOL SINGH (Bikaner): MR. Speaker, Sir, during last four months more than 100 children have died due to malnutrition in Bikaner district and Falodi Tehsil of Rajasthan.

Similarily, thousands of sheep and approximately five thousands Rathi cows of goods breed died due to shortage of water and fodder and with great distress the cattle-breeders are letting their cows to go outside.

Besides, in the drought prone areas of district Bikaner the water of the wells whether it was saline or sweet it has almost dried up. Therefore, there is actue shortage of proteable water for human beings as well as for cattle.

Similarly nominal electricity is supplied to the tubules. due to which people are unable to draw even saline water from the wells. With permission of the Government of India power is being supplied to Rajasthan from Singrauli, but it is not sufficient. Therefore, the Government of India should issue orders for more power supply from Singrauli.

Leaving their homes, the poor labourers are wandering here and there for providing relief works. Nominal relief works are taken up in Bikaner district and only a few labourers are engaged in them.

Therefore, I request the Union Government to provide funds to Rajasthan Government for Livestock relief works and for the distribution of foodgrains and issue orders to Rajasthan Government to spend the fund immediately on the said works.

12.22 hrs

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS CONTD.

[English]

MR. SPEAKER: Now we take up the discussion on no-confidence motion. The time allotted was eight hours. Time consumed is three hours and 48 minutes. Time consumed by Shri Jaswant Singhji one hour 15 minutes, Shri Arjun Singhji 28 minutes, Shri Ram Vilas Paswan 38 minutes, Shri P. Chidambaram 40 minutes, Shri Somnath Chatterjee 51 minutes, Shri Sontosh Mohan Dev 11 minutes and time available may be not more than six hours today. Four hours plus two hours, six hours. We shall have to bear that in mind. We are not going to limit that.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): When I was on my legs vesterday. I was trying to place before the House, if the no-confidence motion is passed, what would be the scenario in the country and also I tried to bring before the House, the state of affairs of different States run by the Opposition parties like the CPI (M) BJP and Janata. I was speaking about the situation in West Bengal where the Marxist Communist Party and their other alliances are at the helm of affairs and the number of industries, smallscale and big ones have been closed and the number of unemployed. The House will be quite amazed to know that this is the only State in India which is at the moment running their Government with the loan from a private financing firm. This is the status of their financial management.

Shri Somnath Chatterjee has brought before the House various situations and points. According to him, there is a total mismanagement of this Government in the economic affairs.

A Government which runs by private finance, the gentleman belonging to this political party, coming and giving sermon in the House to a Government which has now

taken up a new privileged po (Interruptions).

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): It is a part of the policy of the West Bengal Government.

AN. HON. MEMBER: Don't interrupt. (Interruptions).

SHRI SONTOSH MOHAN DEV: After I finish, you will get a chance to speak. You can revert to it. (Interruptions) May I be allowed to speak without interruption?

MR. SPEAKER: Your speech is being appreciated!

SHRI SONTOSH MOHAN DEV: The Opposition Member is levelling charges against particular Ministers, Petroleum Minister, Power Minister and Railway Minister. We did not stand and say anything. When we say about their Government, it pricks them and they start jumping on their feet. In democracy, you must give me the right to give vent to my thinking and it is the nation that will take it into consideration.

SHRIMATIMALINIBHATTACHARAYA (Jadavpur): I am on a point of order. Is this the no-confidence motion against the West bengal Gove nment?

SHRI SONTOSH MOHAN DEV: This is not a no-confidence motion against any particular government. But People should know what alternative they can get if the P.V. Narasimha Rao Governemnt goes out. This is what I am trying to present. As far as the CPM is concerned, I want to keep the peace. I do not want to ask them anything more (Interruptions)

I think enough is enough. After all, Shri Somnath Chatterjee and Shri Nirmal Kanti Chatterjee are learned Members of this House and I respect them. But what I want to say is: What is the alternative?

Sir today, in the Times of India and The Hindu we see a statement from Shri

Vishwanath Pratap Singh from Patna. How, I think this is the last day of Shri Vishwanath Pratap Singh in this House. (Interruptions)

Let me finish. Shri Vishwanath Pratap Singh declared publicly in a Press Conference that if the President of India is not from the Scheduled Caste and Scheduled Tribe community, he is going to resign. The counting has started. The result will come by around 6.30 p.m. or 7.00 p.m. (Interruptions)

SHRI HARI KISHORE SINGH (Sheohar): I am on a point of order. He has not said so (Interruptions) has only said that if his Party does not recommend a Scheduled Caste/Scheduled Tribe candidate for the Presidentship then, in that case, he would resign.

MR. SPEAKER: That is all right.

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir. as Shri V.P. Singh's name has been mentioned, so, I would like to put the record straight. I did not raise the issue of Presidential Election deliberately vesterday. The hon, Prime Minister was present here and I could have raised it if I wanted. But I did not do so because I was in favour of consensus. I myself alongwith Shri V.P. Singh was present at the Press Conference about which he is talking. I also announced there that the S.C./S.T. forum was of the opinion that if the Congress does not recommend a Scheduled Caste/ Scheduled Tribe candidate for the Presidential election the Janta-Dal will field such a candidate. If we fail in doing so we will resign from Parliament. My party recommended an S.T. candidate for the presidential election. (Interruptins)

[English]

SHRI SONTOSH MOHAN DEV. Anyhow, I accept the correction made by Shri Ram Vilas Paswan, But that means that they have accepted a candidate who has been sponsored by the BJP.

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SHRI RAM VILAS PASWAN: You voted along with B.J.P. on Ram Janam bhoomi-Babri Masjid issue and toppled our Government. You must keeping in the mind that you voted together at that time. (Interruptins)

[English]

SHRI SONTOSH MOHAN DEV: I am grateful to Shri Lal K. Advani. I was trying to make my point. This will be the scenario in the House if Shri Lal K. Advani is the Prime Minister; if Shri Somnath Chatterjee is the Commerce Minister and if Shri Ram Vilas Paswan is the Welfare Minister. (Interruptions)

SHRI SOMNATH CHATTERJEE (Bolpur): He knows which is the most paying • Ministry. He knows that. He may tell us. (Interruptions)

SHRI SONTOSH MOHAN DEV: I want to make my point in this House. I want to draw the attention of the House to one aspect. The only alternative to this Government is to go in for a mid-term poll. If they are prepared, let them go in for that. More number of seats will be available for us from side. I have visited the North-Easter State with the Prime Minister recently. In Tripura, there was a three-lakh-people crowd. In Assam, at a meeting more than one lakh people came and attended it. Why should there be such a crowd if the people do not have confidence on the Prime Minister and his policies? They have quoted many papers about this Government and about the Prime Minister. I would like to quote one paper.

MR. SPEAKER: You may refer to it.

SHRISONTOSH MOHANDEV: laccept that. I refer to it. This is only an extract. It 'says:

"This is true but only up to a point. Rajiv realized that the economy had gone seriously awry and attempted to change direction but

when he realised that the system was going to fight back his will dissolved. Narasimha Rao, on the other had, stood by his guns. Perhaps, because he had no choice (zero economic growth, no foreign reserves, inflation) but hr deserves credit because he did more than stand by his guns. He put known reformers, Manmohan Singh and P. Chidambaram in key jobs and then backed them all the way. He also changed the country's political agenda to an economic one."

This is not my favohrite paper. This is one of the favourite papers of the opposition, which they consider as the Bible - *The Indian Express.* (Interruptions)

I am referring to another paper. It says:

"The entire opposition, of the left and of the right, have from time to time sought to blame the liberalisation process for different problems. For example, the recent bank scam, it is claimed, is the result of the liberalisation in the finance sector. Nothing can be farther from the truth. The fact is that it is the old system that had bred all kinds of corrupt and inefficient practices..." (Interruptions)

Kindly stop your chatter box.

"... And such problems, which are usually rooted in the past, will surface from time to time. The truth is that the opposition have no logical alternatives to offer to the liberalisation process. Their inconsistent statements only show up their confusion about how to function as an effective opposition when the Government has taken steps which are basically in the right direction, to correct the distortions of the past."

These are the views expressed by the

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newspapers. What I want to say is that the policy which we have taken, we have taken with conviction and we shall go with our conviction to implement this policy. Our Prime Minister has given a slogan of running the Government with consensus with other political parties on national issues. We shall not deviate from that. On issues which are of national importance, we shall discuss.

Now I come to one of the points raised by Shri Jaswant Singh as well as Shri Chatteriee about Assam. They say that in Assam there is still a turmoil. First correct decision about Assam was taken by Shri Chandra Shekharii.

SHRI CHANDRA SHEKHAR (Ballia): Which you opposed.

SHRI SONTOSH MOHAN DEV: We appealled to him. And he took a decision, a bold decision and that decision was the imposition of the President's rule and reaffirming the Government and creating and atmosphere for a free and fair elections. After that a Government has come in power. Now ULFA problem has been solved up to 90 per cent. 2914 guns have been surrendered. 3116 ULFA boys have also surrendered. These were the young boys who were misled by certain elements from within and outside the country.

Shri Chatterjee also mentioned about the problems of the tribals. There are problems. I am glad to say that the problem of the autonomous district called Karbi Anglong has been solved last Monday, Bodo problem is now being discussed and this is also on the process of consideration. They are blaming us that we have not kept in mind the tribals interest. Shri Chatteriee has forgotten that in 1980 there was a carnage in Mandhari when the CPM was in power, and about 3000 people died. Dinesh Singh Committee went into it and gave a report. I am not saving that CPM has done this. It was really an incidentrelating to tribal areas and plains. This is the basis problem which we are facing because the ethnic groups are in collusion with others and they are creating

this situation. Even now, the Bengalis in Manipur are facing problems. We know that our Government is there. And this is where we have to take a national view.

Today, in India, mostly in the North-Eastern India, there is the problem of insurgency. In Mizoram, we have scarified our Government; we came into an agreement with the MNF and after that elections were held and Shri Laldenga came into power. In Assam also, when the agitation by AASU was at its peak, Shri Rajiv Gandhi came into an agreement and there also elections were held and AGP came into power. We never thought and we never think of getting into power. In both the cases, we have lost the elections but we have tried to solve the problem.

With regard to Darjeeling also, there was a pact. The then hon, Minister, Shri Buta Singh was there. I was there. The West Bengal Government considered the suggestions. But still there is tension there. I am not saying that the West Bengal Government is responsible for this; I am not saying that a particular political party is responsible.

There is such a situation all over the country, whether it is in Congress or non-Congress Governments.

What is happening in Bhilai? It is my steel city and I have to keep in contact with it. What has happened there? I do not think that Shri Advani also agrees with that - the killing of so many people. Judicial Inquiry has been ordered there.

I was there in Licknow and I have seen that the situation is quite tense. In this House, we hear that there is nothing. You have not allowed to discuss Ram Janmabhoomi-Babri Masjid here. But it is not a fact. Is it not a fact that this morning we have heard from the national press and elsewhere....

MR. SPEAKER: Shri Sontosh Mohan Dev, you will please correct it. I allowed it.

SHRI SONTOSH MOHAN DEV: Not during Zero Hour; I am taking the change on behalf of all others.

MR. SPEAKER: Would you like to speak during Zero Hour on this?

SHRI SONTOSH MOHAN DEV: No. Sir, I am not mentioning you in a way that you are stopping me.

SHRI RAM VILAS PASWAN (Rosera): Sir, you should not take it seriously.

SHRI SONTOSH MOHAN DEV: Sir, it is being told through national press and through media that 20,000 people have been sent to Ram Janmabhomi today to defy the orders of the Lucknow High Court and the Supreme Court. The whole country is agitated. The whole House (Interruptions)

SHRI RAM VILAS PASWAN: What are you during then?

SHRI SONTOSH MOHAN DEV: Naturally, the House will be agitated and I am sure that the Government will take appropriate action on this as it is agitating the minds of the people. (Interruptions)

SHRI HARI KISHORE SINGH: Why cannot you do something?

[Translation]

SHRI SONTOSH MOHAN DEV: I have already spoken on this issue.

· [English]

I have brought this on record on behalf of all of you. Considering this prevailing situation in the country, today, we are discussing this No-Confidence Motion. I am also equally confident that this House, ultimately, will come to a decision, I do not expect that the CPM and Janata Dal will vote with BJP and neither BJP will vote with them. Ultimately, this will be the result. Tomorrow, all of us have to be present in this House.

But on behalf of the Government we can

assure that from the debate of today, those points which are valid and genuine, will be taken into consideration by the Government and on all those points, the Government will take corrective steps. We are not blind on all these issues. Sir. before I conclude.... (Interruptions)

AN. HON, MEMBER: deaf and dumb.

SHRI SONTOSH MOHAN DEV: deaf and dumb can also be very effective. You could not stay for more than 11 months but we have completed one year and we will be here for another four years.

Sir, before I conclude, I would like to say one thing. Our country, today, has got a position in the world. I am not saying that previously, it was not there. I am not trying to compare with any Government of the past or the Government of today. But we did send a message to the world that today, with all the liberalised economic policy, we are trying to do something. There is an allegation against us that we are not taking any care of the public sector undertakings and that we are neglecting it. Our Government has consciously taken a decision that where the public sector undertakings are not of a sensitive nature, there the private sector will be welcomed to come and invest. Because we need money for core sectors which are neglected and for the rural development. We need money for the stabilisation of older public sector undertakings which need modernisation and upgradation. We need money for giving subsidy on fertilizer. We need money to give subsidy for foodgrains. We need money to cater to the needs of those rural areas which are neglected.

My last point before the House and through the House to the nation is that. suppose the Government falls today what will be the budgetary situation? Janata and CPM will not take IMF loan. They are very much against it, though in Calcutta city they take it. BJP will not accept it. How will they run the country? Either they have to tax the people or they have to say that they do not have the money and so there will be no development.

SHRI SOMNATH CHATTERJEE: We will tax you.

SHRI SONTOSH MOHAN DEV: This is the contradiction. They only tax me and not\*

MR. SPEAKER: That name will not go on record.

SHRI SONTOSH MOHAN DEV: I withdraw it. I am sorry for it. I should not have mentioned the name of

Under the circumstances I shall appeal to this House to defeat the motion. In this House till today 49 times No Confidence Motion has come. Twice it was not faced in the House and in other times the Governments have been there because the No Confidence Motion was not passed. Keeping the track record of the past I think this will be the fate of this No Confidence Motion also.

Lastly, I, on my behalf, again authorise you that if you feel that any part of my speech has hurt anybody, you may expunge it.

SHRI RAM KAPSE (Thane): I am on a point of order Sir. The hon. Minister Shri Sontosh Mohan Dev is authorising you for something for which you are already authorised. So is it proper on his part to do so? Because it will go on record every time he says this.

SHRI SONTOSH MOHAN DEV: I am happy; I withdraw my authorisation.

MR. SPEAKER: I would congratulate you for making serious points in a non-serious manner!

SHRI SONTOSH MOHAN DEV: With these words I conclude by speech. Because Ghulam Nabiji is looking at me to say 'sit down' so I am sitting down!

## [Translation]

SHRI CHANDRA SHEKHAR (Ballia): The people of the country had great expectations from this Government. I have no hesitation in saying that I also thought that with the new Prime Minister a new atmosphere would be created and the style of working would also change. This was based on the fact that I had know him for a long time. He had participated in the National Movement. He was initiated into politics and in the tradition of Congress in the era of Nehru, Gandhi and Maulana Azad. Moreover, the Prime Minister stated as soon as he assumed office that he would run Government on consensus. The country is facing complex and serious problems and therefore he would consult all parties and work out a concensus.

I have also headed a Government though the period was very short. Some of my friends are of the opinion that, that was the worst time for me. I do not want to remember those days because it will be very disappointing. Inspite of all provocation is think it is better to restrain myself. I agree with my senior colleague Shri Atalji that when the atmosphere is already hot there is no need to make it hotter. But I am very sorry to say that I am supporting this No-Confidence Motion because I am not satisfied with this Government on each and every issue though I don't know whether the country and other Members have got disillusioned or not.

I would like to remind you of those days when our Prime Minister had not taken oath My friend Shri Sontosh Mohan Dev has just now said that I took a right decision for Assam. But he should not forget that I took this decision not only for Assam but also for Puniab. I had advocated for elections in both States, I took this stand in consultation with all parties. Mr. Speaker, Sir, I don't want to mention it but it is such historical event that I will be failling in my duty if remain silent about it. The president said that elections should not be held in Assam and Puniab and the Congress party whole heartedly supported it. I did not agree to it. I stuck to my stand that elections were possible in both the States. Perhaps Shri Sontosh Mohan Dev is not aware of it but it is a fact that his party had opposed elections even in Assam.

We held elections in Assam and now Shri Sontosh Mohan Dev has mentioned the achievements. I donot want to take any credit for holding electoins. Mr. Speaker, Sir, I want to remind Shri Dev of the circumstances in which elections were held there as he hails from that region and knows better. Today he is happy because his party won those elections which it had opposed. But after the elections the Congress undid everything by bringing such a person to the helm of affairs in Assam how was in fact responsible for all the problems there. I would not like to say anything more than this for the Chief Minister. Assam elections were held peacefully during the critical times. Now you may make tall claims about achievements in Assam but in fact the situation is not satisfactory.

The Second point is related to Puniab. The Prime Minister who claims to run the Government with consensus pressed to postpone the elections prior to taking the oath. I was told to postpone the elections. I did not agree. The Congress party got the elections postponed only 24 hours before. throught back door. Now they do not have moral courage to admit it. I had appealed to all the parties and said that if the elections were postponed it would be second major mishap after the blue star operation. Mr. Speaker, Sir, but even then the elections were postponed. Does a Government of consensus begin working like this. Earlier, you were supporting a Government of which I was the so called Prime Minister. Even my advice was not heeded and through the back door things were achieved. That is why I say that this Government indulges in manipulation and its foundation is not based on democratic value and the values of Parliamentary Democracy.

Mr. Speaker, Sir, I am serious when I say that I was shocked on that day. The Prime Minister, who is a product of National Movement, who had pledged to safeguard the democracy and who had been bred in Mahatma Gandhi's tradition had betrayed the trust of democratic institution and the Constitution. I have been repeatedly saying corruption is a small matter - even that of Bofors - as compared to the betrayal of the country, its constitution its values, its dignity for which the history will never forgive us. You boycotted the Punjab elections in June. My hon, friend Shri Arjun Singh who is present here might perhaps remember that he held rallies and meetings everywhere wherein he said that holding elections was not proper and he also appealed to boycott the elections.

All right, they have postponed elections. The election were held in February last year. A boycott of elections by the people of the Akali Dal was arranged. Does this Government not feel ashamed of it? Does it nottry to make a soul-searching. If Shri Arjun Singh and Shri Narsimhia Rao boycott the elections, it is patriotism and if Tohra and Shri Badal boycott the elections then it becomes treachery.

I am not ready to learn such a definition of the democracy from the Congress Party.

Atthattime, I had submitted, Somnathii. that the steap further to alienate us from Sikhs is a step towards ruination. I am saying with heavy heart that Shri Atal ii. Shri Vishwanathii Shri Somnath ji, Shri Indrajeet Gupta did not pay any heed to what I submitted and today they feel pride that elections have taken place. Whom are they befooling, whom are they misleading by making statements to newspapers? People of Puniab have no misunderstanding nor the people of the country have any misunderstanding either. The ways elections were held, the way people cast their vote - is it the way to hold elections? Can the Government say it with any responsibility that it is a Government of consent and that this Government is a Government to uphold decorum and decency, can they say so?

Shri Arjun Singh Ji, you may praise the Prime Minister a lot, that may be compulsion for you. I also feel like to praise the Prime Minister, I say so honestly and sincerely and I am not hiding anything but the day he took this step in Punjab, it hurt my feelings. Not only this, leave discussing Punjab problem as I would like to refer to a few points only on the problems of importance.

Mr. Speaker, Sir, today the new economic policy is being boasted of and society is being restructured. At that time I had also submitted that this is a way to ruination. Shri Jaswant Singh Ji has some sympathy for that policy. He may continue to have that, I have no objection to it. I had told my friends Shri Manmohan Singh not to move on this dangerous path. Our friends were saving that other countries in the world have adopted this path and Phillipines have made tremendous advancements. reference to this effect was made only vesterday. You might have gone through the statement of a political leader of Phillipines ten days back. He has said, Phillipines, however, made progress but it has become a centre of prostitution. I would like to ask Shri Jaswant Singh whether we want to introduce such a culture here?

It is said with great pride today that we have asked Japan to construct a Japanese city in this country and they have agreed to our suggestion. When Shri Rabi Ray raises such issues, our Prime Minister, who is embodiment of simplicity and who has all along imbibed the values for which Mahatma Gandhi fought, ridicules him. Shri Somnath Ji, I recall the day even today.

When a similar colony, not by any other . country, was coming up in Arvind Ashram in Auroville, agreat deal of controversy regared over it. One may go through the records. One must ever give a thought to the extent to which our values have gone down, the extent to which our ways of thinking has changed and the extent to which our payche has changed.

Secondly, it is said with pride, Shri Manmohan Singhji, and statistics of 6-7 billion dollars have been given to defend the economic policy, thought I am not conversant with statistics. Some youngsters in our country have ruined the country by installing computers. I felt sorry to find some pholographs published in a magazine that our Prime Minister has a computer in his house. I don't know what sort of taste he has developed in this old-age. I am not against computers, but Mr. Speaker, Sir, it is not our

age now to have computers. Gandhiji lived in a hut. He walked with the help of a stick. If Shri Manmohan Singh, Shri Gehlot, Shri Rajesh Pilot, Shri Sharad Pawar install computers, it is understandable. But the Prime Minister has installed in his residence a computer just to compete with them, his pholograph appeared in world newspapers. Is it our tendency to build this country?

Most humbly, I would request Shri Manmohan Singhii and Shri Jaswant Singh to consider it seriously and sincerely whether the type of world economy which we are initating is not responsible for pushing the world towards wars where millions of people are killed, is it not responsible for causing struggle to acquire dominance in other countries? Can anyone deny this fact that this economy is responsible for two world This economy is responsible for crushing a number of small countries. This is the economy of the people who want to run theri trades on the dead bodies of crores of people. The experiments for the drugs of those wuntirers are carried out in developing countries and not in their own countries because lives of the people of those countries are precious. We have already suffered from the result of this economy in Bhopal. I would not like to dwell on such economy. What a temptation, what an irony, what a self-deceit. The economy of America, which could not provide a decent life and solve the problems of few black people, how would it be able provide a decent life to the crores of poor people? Don't prove the success of economy with statistics. Shri Jaswant Singh was speaking about the fall and rise in prices. I would like to submit that it may be true that V.P. Singh Government was a failure. Chandrashekhar Government was a failure. but I ask from the present successful Government that came to power in June last year, to give comparative figures of prices of essentials commodities like wheat, rice and edible oils obtaining at that time and obtaining at present. It should not give misleading statistics. The Government that conspires to mislead the people by statistics cannot be a Government of the poor.

I had made these submissions the day

the Budget had been presented. hailed from that side. Our Finance Minister acted tactfully. He bettered the lot of three percent, as though 97 percent people stand nowhere in his eyes. What happened to Golden Hand Shake scheme, Shri Somnathii. you suggested a scheme to retire a person at the age of forty. They are human-beings and not machines like computers. If a person is retired at the age of forty, he would not be able to work. He would not retire easily. Mr. Speaker, Sir, I do not get angry with him, I pity him. I am reminded of an historical incident. Once change of power took place in France. A barber, grabbing the opportunity, became a leader. counter-revolution occured. The man was arrested and sentenced to death. The press reporters asked him how did he feel like. He said only one sentence, Manmohan Singh Ji, please remember.

## [English]

"Had I know that the affairs of the State are so complicated. I would not have dabbled with it."

## [Translation]

Lest you are forced to say so. Therefore. I would like to submit that the smile that is responsible for snatching away the smile of thousand crores of people will turn into tearms one day. That is way I would like to submit that the Government is trying to convince us with the world economy which generates miseries for crores of poor people and which exploit them and push them to wars. We do not want to follow such economy. We do not highlight the poverty of the country. 'Swadeshi' and self-reliance taught us to depend on our own resources. Mr. Speaker, Sir, the land where person like Mahatma Gandhi took birth, the land that gave a slogan of self-reliance, Swadeshi, austerity and simplicity, the Finance Minister of that very country says that the slogan of Swadeshi and self-reliance is self-deceit and political propaganda. I do not want to repeat it. They do not have any sense of shame. The word "Shame" has come out of their dictionary, therefore, there is no use of using that word,

I would not elaborate further on this policy. But a time will come when they will start speaking themselves on their policy. The poor will rise, his hunger, his anguish and his pain will come to the fore. I leave it here by saying only this.

One more incident took place. Our Minister of External Affairs went to Davos. delivered a letter there. I have no objection to it. I have not spoken before on the Bofor's issue neither when I was in the Opposition nor when in the Government, But I would like to tell my friends of the Congress that the Minister of External Affaairs gave a piece of paper to another Foreign Minister, it is said that there was a lawyer, they do not remember who was the lawyer. Jaswant Singh ji read out a few paragraphs but there is no need for that today. I Terrorism has acquired serious demensions in the world, wherever the world leaders gather, an intelligence man keeps sitting at each step. Can any lawyer go there? Not only this, Mr. Speaker Sir, through you, I would request Arjun Singh ji that there is a government of collective responsibility, the news appears in the newspapers and the Prime Minister tells the newspapers that he has nothing to do with this letter. Even the Minister of External Affairs resigns, when there is a hue and cry over it. The Prime Minister does not come to make a statement on the resignation. Our young friend hulam Nabi Azad says that he has heard that the Minister of External Affairs has resigned and the Prime Minister has accepted his resignation. The Prime Minister, who cannot protect the honour of his External Affairs Ministers, can never protect the honour of his country. This is not a question of one person, it is a question of institutions, values, rules and traditions. I have nothing to do with Shri Madhav Singh Solanki. Our other friend who was speaking yesterday met the same fate. I will not say anything about him may be many more are going to meet the same fate. We are neither opposed to them or friendly to them. Has it ever happened in our country that when a minister of a cabinet rank resigns and the Prime Minister does not even bother to come here and speak. At least he could have said that he was very good, a mistake has been committed, it has happened due to

misunderstanding. What sort of this behavior is. Shri Ariun Singh ii was praising this, and our friend Shri Santosh Mohan Dev praised it. I am presenting before you a list of their duties with due respect and without casting aspersions. Think over it col-mindedly. Leave aside what does the Oppisition say · and why does it say. Another question come up that there was a bank scam. Is there any need to say anything on this issue? I want to say that news items appear in the newspapers everyday.

Yesterday, the Members of the other House said that the scam has been going on since last July. I don't know whether I have the correct information or not but the President of the nation had asked this Government as to why the prices of shares were going up. what does not Government have to say on it. The men in this Government said that this is the success of our economic policy. It was asked through the share market of the world as to what is happening in India. The people of Japan and America said so but the people of Russia did not say so. The people, on whose footsteps you are walking said, "Don't worry". I have been informed that the Governor of the Reserve Bank asked two months back that he should be allowed to take some steps against some people. But he was not allowed to do so. Our friend, Shri Jaswant Singh ji is very annoyed. They are not being protected. The Government does not have the courage to take steps against them to save itself, that is why this Covernment will have to give a reply to those things. Such a big incident has taken place even then our figures are rising. Minister after the Minister says that progress has been made. They take loans and deposit it in the Reserve Bank and say that it is their achievement. If you take a loan, how will you repay it? What sort of an exports boost is it? Taking of loan may be a great achievement but the people of this country will not accept it. Bend your knees, surrender yourself, take as much loan as you like and our friend Shri Santosh Mohan Dev was saving that we have earned rich encomiums in the world but Carla Hills comes to Delhi and gives warning. In the history of India for the first time some foreigner comes to Delhi and gives a warning

to our government, this has been published in the newspaper. Shri Somnath Chatteriee was saving that the people of the I.M.F. and World Bank were sitting and calling explanation from the Finance Minister as to what he is doing, what promises have been made. Another report of the World Bank has been received. What were all the promises which your Finance Minister made to them, and what is going to be done in the future. The decision on the economy of the country will be taken not in Delhi but in Washington. Is this honour to take the nation towards progress? Our friend Shri Jaswant Singh ji said about justice and said that there is reverse jurisprudence to which Shri Arjun Singh took an exception. I am not a student of law and I do not know so much of political science, as the learned persons of this side know but I am acquainted with the history and traditions of India. On what basis Shri Jaswant Singh ii said that this is reverse jurisprudence, it is legacy of our civilization of our culture and of our past. I would like to say that although Shri Arjun Singh ji may be opposed to the Ram Mandir, and I may also be opposed to it, but the Ram Raiva which Gandhiji had visualized and in the name of which you are playing your politics, was the entity who turned out Sita from the house at the world of a washerman because the king should be above every suspicion. That is why I do not want to talk of Caesar, I want to talk about India. If Ram Rajya is something of the past, if our friends in the Congress do not remember it, then is it not a fact that during the period of Pandit Jawaharlal Nehru. who based his government upon the same concept of Ram Rajya, T.T. Krishanchari and Keshav Dev malviva has resigned on less serious issues? Discussion takes place here, I do not ask for a resignation but Finance Minister says authoritatively that he will not resign, instead he will make a reply in the Joint Parliamentary Committee. Does he not feel ashamed of this parliamentary system. I do not talk of resignation, but were T.T. Krishanchari and Keshav Dev Malviya guilty of agreater crime than this? They may do what they like but they should not preach morality. They should not say that they are trying to build a new nation, that they are following the path shown by Gandhithat they

are setting new examples, and that a unique Prime Minister was born in this country. He does not impose his views on anyone. He remains silent, if remaining silent is the greatest quality, then it may perhaps be appropriate for some Mauni Baba, but not for any Prime Minister. Send him to some shrine then, he will keep sitting there like Mauni Baba and he will be worshipped there. If one holds the office of the Prime Minister. one will have to say something on the problems. Today every problems is serious.

The other question pertains to Ayodhya, I am just referring to some questions. The question of Ayodhya is not a new one, it came up earlier. The first meeting of the National integration Council was held. Both Advaniji and Atal ji are present and Vishwanath ii was also present. He is also present here. At that time I had said that a way out should be found to settle the issue amicably. Aproposal was given, we said that proposal should be kept away and work should be done. If a proposal is passed, then nothing will happen in Ayodhya for a year, only negotiations will continue. I talked to Advaniji, Italked to Atalii and Itold them most respectfully to do something, to save the nation which is about to disintegrate. He said he was ready to speak Mr. Prime Minister I stand up twice and say-Atalii is not allowed to speak. Everyone spoke but Atalii could not speak. I am saying this here before everyone. Today you are asking this after one year to find solution. I told Advaniji, he agreed with me saying that I was right, but he was unable to do anything due to the attitude of the Government. It was easy to talk with but not with him. What is the vou meaning of this? I submitted to the Prime Minister that this proposal was meaningless, and it should not be passed by the National Integration Council. One I saw the Prime Minister getting angry. I just smiled and kept mum. That smile under compulsion does not reflect manhood. Again I kept mum. They did nothing for one year. When saints ask what did he do and what step he took for one year, does Shri Arjun Singh have any answer to that?

There are number of meanings of Ram.

One finds Ram in one's own self and that too in many forms.

"Jaki rahi Bhawan iaisi

hari moorat dekhi tin taisi".

Mine and Atalii's Rama could be one and the same, but your Rama and that of Shri. Kativar and Shri Dikshit could be different. The ideal among men 'Marvada Purushottam 'Rama is our God, Our Rama is the one, of whom the great Hindi poet Maithili, Sharan Gupta taught as that

> "Ramatum Manay ho, Ishwar Nahin ho kya

> Vishwa me rame huay Sabhi Kahin nahin ho kya

> Tab main nireeshwar hun, Ishwar kshama Karo

> Tum man ramo to man tum me ramo kare".

There are many people in the B.J.P. who sincerely express these sublime feelings for Rama. I am not saving this for the first time today, rather I have repeatedly said this. Have you established contacts with those saner elements? You have put them in a helpless situation by not holding talks with them. You have not discussed the matter with the Babri Masiid Action Committee (BMAC). You always maintain a steady silence like the 'Mauni Baba' (An ascetic under a vow not to speak), but it won't succeed. I agree that certain saints and Mahatmas, who have a different idea of Rama, are on the wrong track and I oppose their stand, but as the Government of the day, you too have some responsibility. Excuse me, Mr. Speaker, Sir, that is why I was telling you, May I told my friend Shri Ariun Singh yesterday that I believe in his secular credentials, but the secularism followed by his Government and his party strikes me above the head. Even today, Isay that if we are able to bring about an honourable settlement of the Babri-Masjid issue, we would be able to maintain the dignity of the

nation and its unity and integrity. I have told my friends of the other aspectsals so, and I repeat -remember, when Babur invaded India, he was confronted by Rana Sanga and his 10,000 men and as I told my friend Shri Madan Lal Khurana that those warriors might not have been as valiant as you are, but certainly there might have been some courageous men, who opposed the invaders yet the temple was razad to the ground. It may be that they lacked the courage and manliness to check the aggressor. Stil, what were the circumstances which led to the domolition of the temple? Why did it happen? It was because the people were divided, separated. Today, the question is not of Hindus versus Muslims. The question is that of the country's unity. The sentiments of 12-13 crores of people are inextricably linked to the mosque. By alienating them, can you keep the country united? Will you be able to safeguard the country's sovereignty? I said that day also that some of our youngmen were enraged. I am not angry with them, but with deep regret I have to say that Uma Bharti wrote to me that I ridicule them. I replied Umaji, I am sorry, I don't ridicule you. Rather I take you very seriously. We are very much apprehensive over your decision. If that path is followed. I feel that it would lead to disastrous consequences, but if it doesn't happen that way, then I would be happy but Ibecome Sad and anxious, thinking about its repercussions".

Mr. Speaker, Sir, therefore, what I want to say is that the stand of the Government, in this regard is; I am not getting the appropriate word, the stand of the Government is unpardonable. , boisterously claim that they have successfully completed one year in office. Santosh Mohan Devii, it is easier to cling on to power and far difficult to abandon it. It is not very difficult to cling on the power in a democracy, but certainly it is a matter of great valour and propriety to voluntarily opt out of power, if the question at stake is that of propriety, of maintaining parliamentary tradition. stick on to power. Let the newspapers daily report of the involvement of Ministers in scandals and let the Ministers wait anxiously to check whether their fair name has appeared

in print or not. This is impropriety at its nadir. Why not the Cabinet Ministers themselves go to the Prime Minister and ask him to take a decision soon? When fingers are being raised at dozens, not one or two, Ministers of the Union Cabinet, the Prime Minister is maintaining a discreet silence? Mr. Speaker, Sir, you are the guardina and protector of this House, please tell us whether such a Government has any right to continue in office for even a single minute? We can very well understand the scandals taking place. We can understand the non-functioning of banks, but I also believe that, irrespective of the fact whether other things in the country function or not, a Parliamentary democracy cannot function with an unethical Government. On these questions, I am opposed to the Government and not to any particular person.

Mr. Speaker, Sir, I would like to tell you that there fundamental questions-today also we have time but Santosh Mohan Devii asserts that the Government will once again win the no-confidence motion hands down. You had already won it and you have steered the Government for one year. But, what would be written in history about the achievements of this Government? This Government is responsible for the loss of lives not only in Punjab, Kashmir and Assam, but in other parts of the country as well. This Government is responsible for the destruction of the society and the people and you have no qualms about talking high. After all, our four month long Government was one which had the support of just 54 Members and which always had to face obstacles created by you. If the Vishwa Hindu Parishad can demolish the Babri Masjid, then why doesn't the strong and powerful Government of the day, whose grandeur and splendor is yielding before the world, take some action? While it is claimed that the image of the Government in the international arena has got a boost, within the country, it couldn't do such an ordinary thing. I don't question the Government's relations with the international community. Our Ministers in Western apparel are stalking the streets of Washington like beggars and you are talking of pride. Be proud of it. You say that Marx has failed in

the Soviet Union. Have you understood Marx? Marx never formed a Government. . Marx gave expression to human as pirations and dwelt at length on human feelings and emotions. He believed that poverty and hunger will remain as long as exploitation continues. The principle of Karl Marx will hold ground as long as there is exploitation of man by man. The Communist Government may collapse in the Soviet Union and the sacrifices of the revolutionaries have gone into vain. This Government should also follow their footsteps and throw Mahatma Gandhi's principles into the winds, bury him in the recess of history. But Mahatma Gandhi's teachings will remain immortal and no one would even remember this other Gandhi. after some time. Therefore, I would like to tell you that you should not raise the matter of Russia here. I would also like to tell Shri Somnath Chatteriee and Shri Indraiit Gupta not to be non-plussed.

SHRI INDRAJIT GUPTA: We won't lose our nerve.

SHRICHANDRA SHEKHAR: Socialism · is an immortal and eternal principle. Socialism is a principle of human ethics it provides a new uitality to human existence, it is a new way of life and it is beyond the understanding of Shri Manmohan Singh. It is beyond the comprehension of our friend Chidambaram. Arjun Singhji may not be understanding anything, but if he does, he should speak out. Silence won't serve any purpose. Remember, Dinkar had said that in a war, not only the participants are guilty, but those who bear injustice silently are to be equally blamed. The friends sitting on my side will be considered guilty in history, because they are mute spectators of the social, political and economic crimes being committed today. Whatever they may have to say not his Motion, I request them to muster enough courage to speak out their minds. If a new nation is to be built, let them take this direction and the soonerthis Government steps down. the better it would be for this country.

SHRI BUTA SINGH(Jalore): Hon. Mr. Speaker, Sir, today, you have before you the

No-Confidence Motion against the P.V. Narasimha Rao Government moved by Shri Jaswant Singh.

Sir, I would like to express my views on certain issues raised by Shri Jaswant Singh, while moving the Motion.

[English]

SHRI LAL K. ADVANI (Gandhi Nagar): What about Lunch-break, Sir.

MR. SPEAKER: There is no Luch Hour.
There will be Lunch without Lunch Hour.

I would like to know whether the House would like to have Lunch-break.

SEVERAL HON, MEMBERS: Yes.

MR. SPEAKER: Shri Buta Singh You may continue after Lunch-break.

Let us come back after Lunch at 2 0' Clock. A very short Lunch Hour today.

13.18 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAND ON THE TABLE

Model Rent Control Legislation

[English]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): On behalf of SHRIMATI Sheila Kaul, I beg to lay on the table a copy of the Model Rent Control Legislation (Hindi and English versions.

[Placed in Library See, No. LT-2235/92]